

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 266 OF 2016 &
IA NO. 561 OF 2016**

Dated: 26th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

PEL Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Ms. Sanjana Dua for
Ms. Suparna Srivastava for R.2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **14.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt